

**THE LAW RESEARCH INSTITUTE
EASTERN REGION
GAUHATI HIGH COURT, GUWAHATI**

ORDER

Dated Guwahati the 10th October, 2023

In pursuance of the office Letter No.LRI/01/15/0341/2023 dated 20.09.2023 regarding submission of Request for Quotation (RFQ), the quotation submitted by the below mentioned firm, being the qualified L1 bidder, has been accepted and selected accordingly for supply of the "Office stationery items" for the remaining part of the financial year 2023-2024 to the office of the Law Research Institute, Gauhati High Court, Guwahati.

SI No.	Name of the selected Firm	Address of the Firm
1	M/S Impact Solutions	H/No.13, Govt. Press Road, Madhuban, Bamunimaidam, Guwahati – 21, Kamrup (M)

The aforesaid firm be notified accordingly and be requested to supply the required stationery and other articles to the office of the undersigned as and when orders are placed.

The firm is required to supply the stationery and other articles as per their quoted rate against each item and to submit their bill in duplicate within 10 (Ten) days from the receipt of the work order for payment in due course.

It is made clear that the part supply of any order shall not be entertained. It is also notified that the firm will be terminated as a supplier of the office of the undersigned at any time if the service and quality of the articles are not found satisfactory.

All concerned be informed accordingly.

Sd/- Dr Ranga Ranjan Das
DIRECTOR

Memo No.LRI/01/15/0359-0361/2023

Dated Guwahati the 10th October, 2023

Copy forwarded for information and necessary action to :

- ✓1. The Project Manager, Gauhati High Court, Guwahati for uploading the order to the High Court website in the relevant section
2. The Proprietor, M/S Impact Solutions, Bamunimaidam, Guwahati – 21
3. Office File


(Dr Ranga Ranjan Das)
DIRECTOR